

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/00026/2018**

**Thursday, this the 5<sup>th</sup> day of April, 2018**

**CORAM:**

**Hon'ble Dr. K.B. Suresh, Judicial Member**  
**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

K.Radhakrishna Pillai, aged 57 years, Son of Kunjan Pillai,  
 Lower Division Clerk, Employees Provident Fund Organization,  
 Regional Office, Ponnamma Chambers, Chinnakkada, Kollam-691 001,  
 residing at Geetha Bhavanam, Naluvila, Kureepuzha, Kavanad PO,  
 Kollam – 691 003. .... **Applicant**

**(By Advocate : Mr. Ashok B. Shenoy)**

**V e r s u s**

1. Employees Provident Fund Organisation, represented by Assistant Provident Fund Commissioner (Admn.) and Officer-in-charge, Regional Office, Ponnamma Chambers, Parameswar Nagar, Kollam – 691 001.
2. The Regional Provident Fund Commissioner-I, Employees Provident fund Organization, Regional Office, Bhavishyanidhi Bhavan, Pattom, Thiruvananthapuram – 695 004.
3. Rakesh S. Sekhar, Assistant Provident Fund Commissioner (Admn. And Officer-in-charge), Employees Provident Fund Organization, Regional Office, Ponnamma Chambers, Parameswar Nagar, Kollam – 691 001. .... **Respondents**

**(By Advocate : Mr. A. Rajasimhan)**

This application having been heard on 05.04.2018, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Dr. K.B. Suresh, Judicial Member –**

Heard the learned counsel for the parties.

2. Both the counsel submitted that the Oiginal Application has become infructuous as the applicant has now been reinstated in service.

3. The Original Application is therefore, dismissed as infructuous. No order as to costs.

**(E.K. BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**(DR. K.B. SURESH)  
JUDICIAL MEMBER**

**“SA”**

**Original Application No. 180/00026/2018**

**APPLICANT'S ANNEXURES**

**Annexure A1** – True copy of the disability certificate No. 1058/03 dated 30.6.2003 issued by the Medical Board at District Hospital, Kollam to applicant.

**Annexure A2** – True copy of reply dated 4.7.2017 submitted by applicant to 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent.

**Annexure A3** – True copy of office order NO. 59/2017 (KR/KLM/Admn 1(1)/3/2017) dated 5.7.2017 issued by 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in Charge of Kollam Regional Office 1<sup>st</sup> respondent to applicant.

**Annexure A4** – True copy of the Note NO. KR/KLM/RC's Sectt/Misc/2017 dated 25.7.2017 issued by 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent to applicant.

**Annexure A5** – True copy of representation dated 26.7.2017 submitted by applicant to 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent with its true English translation.

**Annexure A6** – True copy of Note No. KR/KLM/RC's Sectt/Misc/2017 dated 31.7.2017 issued by 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer-in-charge of Kollam Regional Office of 1<sup>st</sup> respondent to applicant.

**Annexure A7** – True copy of Memo No. KR/KLM/Admn 1(1)/Per.File/2017 dated 1.8.2017 issued by 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent to applicant.

**Annexure A8** – True copy of explanation dated 4.8.2017 submitted by applicant to 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent.

**Annexure A9** – True copy of representation dated 11.8.2017 submitted by applicant to 3<sup>rd</sup> respondent as Assistant Provident

Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent with the true English translation.

**Annexure A10** – True copy of Memo No. KR/KLM/RC's Sectt/Vig/2017 dated 18.8.2017 issued by 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent to applicant.

**Annexure A11** – True copy of Office Memorandum No. KR/KLM/Adm 1(3)/S.B/2017/111 dated 25.8.2017 issued by 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent to applicant.

**Annexure A12** – True copy of office Memorandum No. KR/KLM/Admn 1(3)/2017 dated 31.8.2017 issued by 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent to applicant.

**Annexure A13** – True copy of the office Memorandum No. KR/KLM/Admn 1(3)/2017 dated 6.10.2017 issued by 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent to applicant.

**Annexure A14** – True copy of the office Memorandum No. KR/KLM/RC Sectt:/2017 dated 20.9.2017 issued by 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent to applicant.

**Annexure A15** – True copy of explanation dated 17.10.2017 submitted by applicant to 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent with its true English translation.

**Annexure A16** – True copy of Note No. KR/KLM/Admn 1(1)/Per.File/2017 dated 21.11.2017 issued by 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent to applicant along with Memorandum No. Kr/TVM/RC'Sectt./Vig(KRP)/2017-18 dated 15.11.2017 issued by 2<sup>nd</sup> respondent to applicant.

**Annexure A17** – True copy of explanation dated nil submitted by applicant to 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional

Office of 1<sup>st</sup> respondent.

**Annexure A18** – True copy of memo No. KR/KLM/RC's Sectt/Misc/2017 dated 4.12.2017 issued by 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent to applicant.

**Annexure A19** – True copy of the office Memorandum No. KR/KLM/Admn 1(3)/2017 dated 21.12.2017 issued by 3<sup>rd</sup> respondent as Assistant Provident Fund Commissioner and Officer in charge of Kollam Regional Office of 1<sup>st</sup> respondent to applicant.

**Annexure A20** – True copy of First Information Report dated 22.12.2017 filed by Kollam East Police Station before the Sub Divisional Magistrate, Kollam.

**Annexure A21** – True copy of order No. KR/TVM/RC's Sectt./Vig (KRP)/2017 dated 22.12.2017 issued by 2<sup>nd</sup> respondent to applicant.

**Annexure A22** – True copy of Employees Provident Fund Staff (Classification Control & Appeal) Rules, 1972.

#### **RESPONDENTS' ANNEXURES**

**Annexure R1** – True copy of the order No. KR/TVM/R.C's Sectt./Vig (KRP)/2017-18/200 dated 12.03.2018.

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